Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to organize Health Melas in each parliamentary constituencies under the National Rural Health Mission (NRHM);

(b) whether any criteria has been fixed for organizing such Melas in the country and if so, the details thereof;

(c) the funds spent by the Government on organizing each such Mela in the country; and

(d) the number of such Melas organized and quantum of funds spent during last three years, State/UT-wise including Tonk and Sawai Madhopur districts of Rajasthan?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a) to (d) The Ministry of Health and Family Welfare (MoHFW) proposes to organise ‘Block-Level Health Melas’ between 18th and 22nd April 2022 as part of the celebration of Azadi Ka Amrit Mahotsav. Block Level Health Mela is proposed to be organised in all the blocks of every district across the country and it will be held for one day. Essential drugs and diagnostic services shall be provided free of cost at the Health Mela and support of Rs One Lakh will be provided for each mela and funds for Health Melas are provisioned in the NHM after seeking proposal from the States/UTs in their PIPs/SPIPs as per NHM norms. These block-level Health Melas are to be organised as a concerted action of various departments like State Health Authority, Department of Food, Department of Youth Affairs & Sports, Department of AYUSH, Department of School Education, Department of Women and Child Development, Department of Culture, Department of Information and Broadcasting, Department of Panchayati Raj Institution & Urban Development, any other Departments as per context and local need.
During F.Y. 2018-19, funds were released to States/UTs including state of Rajasthan for organizing Health Melas based on their proposals received & are given at Annexure I. Further, details of funds utilized during the last three years as reported by the States/UTs is at Annexure II.
Statement showing State/UT wise Central Release of funds for Health Mela under NHM for the F.Y. 2018-19 (Rs. In Lakh)

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<tr>
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<tr>
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Note:
1. The above releases relate to Central Govt. Grants & do not include State share contribution.
### Statement showing State/UT wise Expenditure on Targeting Naturally Occuring Gathering of People/Health Mela under NHM for the FY 2018-19 to 2020-21

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**Note:**

1. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.

2. The above figures are as per Financial Management Report (FMR) reported by the States/UTs.